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MR DEPUTY CHAIRMAN tion is

"That this House approves the continuance in force of the Proclamation issued by the President on the 29th June, 1971, under article 356 of the Constitution, in relation to the State of West Bengal, for a further period of six months with effect from the 26th January 1972

The motion was adopted

DISCUSSION UNDER RULE 176 RE DETERIORATING LAW AND ORDER SITUATION IN WEST BENGAL

SHRI A P CHATTERJEE (West Bengal) Mr Deputy Chairman, Sir, as far as the West Bengal law and order situation is concerned, we have heard something in the course of the debate on the Resolution just now passed that something has happened after the Predisent's rule, which was promulgated in West Bengal on 29th June 1971 It has been made to appear as if the President's rule is from the 29th June and that the period of the President's rule is only for those few months from the 29th June, 1971 I think it is a fallacious description By making this fallacious description I think the Treasury Benches want to hide their ignominious failure on the quest of law and order in the State of West Bengal Not only they want to hide their failure in muntaining law and order in the State of West Bengal, but they also want to hide behind this fallacious expression that the President's rule is only since 29th June 1971. They want to hide their perpetration of many murders, many atrocities and many tortures on the people of west Bengal As a matter of fact, President's rule in West Bengal has been clamped thereon from the 17th March, 1970 and about two years are going to go by since the President's rule was clamped thereupon. The democratic coalition Government was there no doubt, but for how many days it was there? It was not even for a hundred days perhaps A hundred days would mean three months We know that in those hundred days the demo cratic coalition Government could not even stand on its legs. It could not even convene the Assembly regularly

Such was the situation and such was the weakness Democarcy was murdered on the 17th March 1970 when President's rule was clamped down upon the State of West Bengal

The ques- 1 on the recommendation of a Chief Minister who said that he was handing the resignation of the entire Ministry But then the Governor of West Bengal at the time had not the demo-As a matter of fact he was cratic sense certainly pressurise by circles in Delhi He never called even the largest single party in namely our party along with its 1969-70 Neither allies which should have been called did he ask whether this party was in a position to form a Ministry or not That was not done, Mr Dhawan, at that time the Governor was trying to sail in the boat of Shrimati Indira Gandhi and naturally, he could not do else because he had to live So, he said that as far as the question of forming a Ministry was concerned, well he would form a Ministry by making a roll-call of persons who would support a particular Government or a parti-That kind of procedure is unknown ular party in parliamenatary history not only in England but throughout the world where there is some semblance of paliamentary rule even. That even was not done when in 1971 the democratic coalition failed. Though our party and it is allies had as many as 123 members and it was the largest single party the Governor at that time at the dicate of persons in Delhi, never thought of calling that party party which has form a Ministry a the largest number of members, though it is the parliamentary procedure that the single largest majority party must called in order to know whether they are in a positions to form it

> This is how the President's rule has been functioning since 17th March, 1970 democracy has been killed and murdered in West Bengal since 17th March, 1970 know that our Kith and kin across the frontier of West Bengal-I mean the kith and kin who are therein what is now called Bangla Deshare fighting for a democratic government is also time that our Indian Government is paying lip sympathy to those lighters for freedom I am saying 'lip sympathy' because even now in spite of all kinds of demands from all quarters, this Government has not had the courage to come forward and recognise the Bangal Desh Government But apart from the cowardice and pusillaminity of Shrimati Indira Gandhi's Government in not being able to recognise the Bangla Desh Government, what are the Bangla Desh People fighting for? They are fighting exactly for the restoration of democracy in Bangla Desh But then Sir, though our kith and kin are fighting for the restoration of democracy in Bangla Desh, we find to our woe and dismay that this Indian

Government which is so vocal in its phrases about the heroic deeds of the Bangla Desh people is depriving the kindred people of West Bengal of a democratic mle Under the President's rule what is happening is this that murders are galore. I am not talking about inter-party clashes and murders But I am talking of murders by the police Now in West Bengal no young man is safe because any drunk policemen or any drunk Superintendent of Police or any officer in charge of a police station may eatch hold of a young man and shoot him dead by saying that he was throwing a bomb at him

As a matter of fact Sir, from 10-10-70 till the end of November 1970 police shot dead at point black range more than 45 youngmen in this fashion and then said that there will be no magisterial enquiry even for these murders What happened after that? In reply to a question put on the floor of the House, Mr K C Pant Minister of State in the Ministry of Home Affairs has himself admitted that from 19-3-70 to 1-4-71 the police murdered 166 persons. That is his answer which he gave on 22 771 Then, Sir, in this very session the other day in the Rajya Sabha, I think on the 18-11-71, he said that from 17-3-71 to 30-9-71 the police had killed 202 persons in cold blood Therefore, during the President's Rule it appears that at lesast about 400 people, according to the official admission, have been killed by the police and there has been no magisterial enquity. No report has been made on the firings whether these firings were justified or not Sir, I assert that the police have murdered these youngmen and there has been no enquiry by the Magistrate The Government has not cared to find out through magisterial enquiry whether these murders were justified or not

Sir, It has been said on the floor of the House again and again that some party or the other is indulging in politics of murder Greatest blame was put upon us want to place upon the floor of the House who is indulging in this politics of muider Cengress (R) Party by killing 400 young men and by injuring and maining a couple of thoussand people are indulging in the politics of murder as far as the State of West Bengal is concerned They are killing the flower of the State of West Bengal, the best youth the best democratic workers, the best trade union workers and the best peasant workers is the politics now they are indulging in. Who

does not know, for example- I am not going very far back—that the other day, during this President's Rule, on which the hon' Deputy Minister was pinpointing-I mean the period from 29-6.71—what do we find? A meeting and Burdwan was held ın addressed by no less a person than an hon ble Minister who is still a Minister here and a Member of Parliament who is supposed to be the leader of the youth section of the Congress and also Mr Chandrajit Yadav The Minister is Shri D P Chattopadhyaya and the other Member who addressed the meeting is said to be Mr Priya Das Munshi He is the leader of the Chhatra Parishao Incitement was given in the meeting itself and immediately after the meeting two truckloads of goondas went to Allahpur village and hundreds of huts were burnt down and more than two persons were killed. Is it not politics of murder) Who is indulging in this politics of murder? These persons who insulted the people, incited them and killed persons. What happended in Mian Bagan in Beliaghatta? Only some days ago on 7th November this Main Bagan was ruded by a poss of C.R P accompained by Congress (R) goondas They went there and fired at random killing a 13 year old girl One girl Ashima Poddar was taken into custody by the police and do you know west happended? She was strippe t inside the police station

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मत्रा-लय में राज्य मंत्री (SHRI & C PANT) On a point of order Sir Is it parliamentary to refer to a party in this manner, saying "Congress (R) goondas" Is that parliamentary? I want your ruling

4 P M

SHRI A. P CHATTFRIEE Very well. Sir, I will call them "goodas in the company of the police' Trat will not help matters much but anyway I shall do that I was talking about the Miabagan Bustee incident A voung girl, Ashima Poddai, was taken under arrest to the Beliaghata Police Station and inside the police station, she was stripped by a constable and she was dishonoured and molested. She was also beaten heavily with broomsticks by the persons inside the police station. And do you know what happened after that? She was produced before the Magistrate and she nurrical these incidents

in West Bengal

[Shri A P Chatterjee]

with tearful eves before the Magistrate The Magistrate was a little more independent than the Congress treasury benches wanted him to be or liked him to be So the Magistrate issued summons against the consta-Immediately after that, there was a procession and demonstration by I would not call them goondas but the Chhatra Parishad people headed by an ex-MLA, a known person—the treasury benches know whom I mean. Do you know what the slogan raised by that procession was ? 'The black hand of the Magistrate must be broken that issued summons to the constable on the complaint of that infortunate girl. Sir who is indulging in the politics of murder? Who is indulging in the politics of violence and murder if not the Congress. if not the Chhatra Parishad if not the Yuvak Congress the youth wings of the Congress 9 In this connection, I might also say that as far as this Congress Government in West Bengalis concerned, the honour of women is no longer safe. Therefore, we find that again and again women are being molested again and again women are being attacked by these Congress people accompanying the CRP and the police. I might go back a little further That was also a period of President's rule In August, 1970 when a strike was going on in Durgapur, a 70-year old lady, Sumitra Devi hailing from Chittagunge, with a great tradition of tight for independence behind her-I have given all these things to the Prime Minister, but she has not dared to reply to these things-was dragged for 100 yards and then taken into the police station. There she felt thirsty and asked for a glass of water And the beast of a Policeman who was there offered her a cup of urine. This is what happened to a Bengali lady in the police station at Durgapur

Sir, it is said that out party has started it. But will that be an alibi for Congress people to molest women? Will that be an alibi for the Congress Government to murder our young men? Will that be an alibi for the Congress rulers to raid houses, to burn houses and to burn people dead? And when I say 'burn people dead' I am not centering into flights of oratory. On the 14th October, 1971, there was a strike in West Bengal against the dismissal of 13 State Government employees. I shall come to that little later. Sir, there was a bustee

in Dakkindari and the goondas attacked, not goondas, the Congress volunteers attacked along with the CRP I make this accusation with all solemnity and responsibility have also written about this to the various persons. I have myself handed over a letter to this Government to the Governmor, Mr. Dias Two hundred houses were burnt and a lady in that bustee told us what she saw If Mr Pant wants, I can give the name of that lady to him provided of course Mr Pant wants to make an impartial enquiry The lady saw with her own eyes that petrol was sprinkled or poured upon all the huts and what happened? The CRP people set fire to the huts with their own matchsticks and when the people of those bastis wanted to quench the fire, the CRP lathi-charged them One woman, who was trapped inside a burning hut, could not be brought out because the CRP and the Congress volunteers-I will not say the Congress goondas-would not allow her to be brought out. Who is indulging in the politics of murder? Who is indulging in the politics of violence? Who is indulging in the politics of burning to death? The other day I raised it on the floor of this House and the Minister has not had the courage, the decency, the courtesy even to make a statement on that Bimal Das Gupta was the headmaster of the MAMC School in Durgapur His school was attacked and when he came out the Chhatraparishad people—one of them is Poddar-attacked him sprin-Deb kled petrol upon him and locked him inside after setting his clothes on fire. The poor headmaster was burnt to death. Two girl students came to rescue him help him, and one of them was also sprinkled with periol and she is also in hospital If Mr Pant wants, can he not conduct an inquiry into these incidents? Who is indulging in this politics of violence? Who is indulging in this politics of murder 9 You know Priya Das Munshi the great leader of the Chhatraparishad I do not want to say anything against a person who is absent, but then these persons are there to support him Now I understand that -I do not oppose it and I am not a partisan as far as the struggle between the two Congresses is concerned but it is true that-a band of persons- I would not say hoodlums because agains Mr Pant will object to it-amongst them was Priya Das Munshi-is creating trouble in that Jantar Mantar and is trying to enter there. He was shieledd by persons who were present at that place I am

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saying this, that is, the politics of violence the politics of murder, is now the exclusive property, the exclusive privilege, of the Congress (R) people And this politics of violence is being indulged in the State West Bengal I am only warning the people here those who belong to other States They are also having a foretaste of it already This politics is being spread outside West Bengal also The other day Mi Gupta said on the floor of the House how the Police Superintendent of Puniab was killing people calling them Navalites in the State of Punjab That is an extension of what is happening in West Bengal You kill democracy in one place and if you cannot save it there democracy cannot be saved in other parts of India India i an integral whole that way And if you kill democracy in one part, democracy cannot be saved in other parts of India I was saying further that during this Piesident rule, even in the period from 29th June 1963, our District Committee member, Naien Chowdhury, was arrested by the police of the Sonarput police station. He is a responsible member and leader of our party. a District Committee member, a member of the 24 Parganas District Committee of the Communist Party (Marxist) you know what they did to him? He was stripped naked there inside the station, a snarp-cutting instrument was brought and with that sharp-cutting instrument police wrote upon the skull of his head "CPM"

am not talking of anything which is from my notes only It is on records also Magistrate before whom he came and reported this wrote in his order sheet, "Are we living under a civilised Government or a barbarous Government?" These are the words of the Magistrate Will the Minister Shri Pant assure this House that this government is a civilised government, that this government is a cultured government? The Magistrate himself has asked this question and that question has to be answered by him not only to the satisfaction of the Magistrate, but the to satisfaction of all of us here Are we living in a jungle? Are we under an uncivilised government or a civilised government?

Sir, who does not know what is happening inside the jail? Some Members have already referred to it. Fifty seven pironers have been killed from November 1970 up to-date in the jails by this brutal Police. In

200 years of British rule this has not happened And what is the alibi of the government for doing this? The prisoners attacked the police Is it to be believed? Has the hon Minister of State for Home Affairs the courage to send a M P team to Alipur Central Jail where six persons were killed and 215 persons injured to find out what happened there? We do not want to be on that team Let the team consist of people from all ranks and even Congress people Let the Treasury Benches dominate and other Opposition parties dominate Let them go and find out what is happening in West Bengal and the jails there Is this not politics of violence? Is this not politics of murder? Who is indulging in the policies of violence and who is indulging in the politics of murder?

Sir the other day you know what happened? A mother had only two sons—Babloo Sinha and Subroto Sinha Babloo Sinha was already killed In Taligan the Police first raided their house The mother came The son followed the mother. In the presence of the mother Subroto Sinha was shot by the police That was also said on the floor of the House The Minister did not have the courage to make a statement even on this This is the kind of civilised government that we are conducting in the State of West Bengal Sir, our heads hang down in shame when these things are being told over the Dacca Radio All the trutalities that are committed in West Bengal are told from Dacca Radio All that is broadcast by our enemies from abroad Our heads hang in shame. Who is dishonouring the face of mother India, if not Shrimati Gandhi's government? Who dishonouring us? How can we tell the outside world that in our country we have democracy? We cannot say that because of this butchering of democracy that is going in in the State of West Bengal-the butchering that has been made by this government

The other day—I was not here—I heard that something that was said by Shri Rajnarain created a furore. I am not an apologist for Shri Rainarain. I am not holding any brief for him. But I heard that there was a furore in the Treasury Banches over what he had said. And it was said that Shri Rajnarain said something which was disrupting the unity of India. I do not know whether his words broke the unity

[Shri A P Chatterjee]

or not. But I am quite sure that the unity of India is being broken by these murderers and hoodlums that are let loose in West Bengal by the Indira Gandhi government Sir, history has a momentum of its own I would like to wain the Tiersury Benches I am a member of the Communist Party Shii Bhupesh Gupta said the other day that we are bemoaning Not at all Nobody should think that we are bemoaning mmunists must be prepared for all sacrifices We are ready to face murderers and get murdered We will be tortured and killed But we are like that proverbial plant more it is trampled upon, the greater fragrance it will give The Communist Party can thrive only through suffering and sacrifices So, we are not afraid of suffering We are not afraid of torture and murder But tomorrow belongs to us Upon our shoulders the future rests Therefore, I want to give a warning to the Treasury Benches History has a momentum of its own momentum has led the people of Bangla Desh to revolt against the tyranny of Yahya Do Shri Pant and Shrimati Indiia Gandhi expect and hope that if that kind of Yahya Khan torture is carried on in West Bengal, then that momentum will not be seen in the State of West Bengal also? Well, Sir, they know the full impact and they know the momentum But, then, Sii, if that momentum comes, if that situation comes I say on the floor of the House, Sit, that the responsibility is theirs and they will be held responsible for disrupting the integrity of India and for disrupting the unity of India it is they who are killing sons in front of their mothers, it is they who are raping the women of West Bengal, it is they who ard burning the huts of people there, it is they who are killing the workers there, it is they who are indulging in the politics of violence, are indulging in and it is they who the politics of muider in the State of West Bengal Therefore, Sir, let them beware

Sit, it was the hon Minister who said that much has been said by them and some statues were saved by them Sit, at least the Naxalites with whom we have no sympathy, saved the statue of Rabindra Nath Tagore Sir, a certain examination was held last year in the Calcutta University Law College Do you know that that examination was cancelled due to mass copying? And, Sir, do you know who appeared in that examination? Shri Priya Das Munshi

and Shii Subroto Mukheiji appeared in that siminstion and it wis cancelled by the University Law College because of mass copying. Then, Sir, they started a case in the Calcutta High Court filed a writ petition and it was dismissed. And Sir, what did they do after the writ petition was dismissed? Three days ago, they went to the Dharbanga Building, they went on a rampage, I mean the Chattra Parishad volunteers and not goondas. I do not know whether Shii Priya Das Munshi and Shri Subroto Mukhern were there. They went on a rampage and they destroyed the furniture there and the Vice-Chancelloi, Mi Scn has ruefully said in a Piess statement that he was not so much worried about the destruction of the furniture, but because the portrait of Rabindia Nath Tagore, which was painted by a great painter, Nanda lal Bose, I think, has been destroyed by the Chattra Parished volunteers At least. Sir, the Naxalites do not touch the portraits of Tagore. But they have done it, Sir, and they have destroyed the culture of West Bengal, the volunteers of the Chhatra Pairshad and the Congress people. .

MR DEPUTY CHAIRMAN Please conclude now You have already taken half-an-hour

SHRI A P CHATTERJEE saying that these are all attacks in a larger constext, on the democratic rights and liberties of the West Bengal people, on the trade union rights of the West Bengal people Sii Shri Bhupesh Gupta said just nowbe is more nearer the Treasury Benches than nearer to us, but sometimes he has to speak the truth, because, after all, he has to face the public-that a Birla firm dismissed eight workers and they went to the "Why did you dismiss Birlas and asked them '' He gave a reply like this. "When the government can dismiss persons under Article 311 (2) (c) without giving any showcause notice, why can't we " Sir, the other day, a piece of hypocissy was perpetrated on the floor of the house when the Industrial Disputes Act Amendment Bill was brought in when it was said that under the International Labour Organisation Recommendation No so and so, dated so and so of August 1969, no person should be dismissed. no person should be terminated, without being given an opportunity to show cause and that was why the Industrial Disputes Act Amedmend Bill was brought forward. But what about their own employees?

What about their own servants? Sir 13 State Government employees were dismissed from service and 32 Central Government employees have been dismissed and no show cause notice was given to them was merely said "We are pleased to terminate your service" Sir, this is an attack on the State Government employees, Union in collaboration and in combination with the Chatra Parishad volunteers and Congress Party Sir, the Writers' Building was again and again attacked, the different Government Offices have been again and again attacked by these Chatra Parishad people, and, Sir, chairs are being accupied in the offices But, Sir, they say that they will try to tone up the government administration! If it is the tone of murder, if it is the tone of violence, then they are successful. They have succeeded in bringing a tone of violence, in bringing a tone of murder I have not much time left to me

Re deteriorating

MR DEPUTY CHAIRMAN Please conclude now

SHRIAP CHATTERIEE I will wind up within two minutes

I will further say this that in Jorahagan police stations two young men were murdered and what happened was that four persons had been summoned by the magistrate for murder And of these four peroone is the officer-in-charge of the Jorahagan police station he is still in office The Government does not even think of suspending him does not even think of removing him, who is indulging in the politics of murder When the magistrate of Sealdah issued summons against the constable for molesting a womon, did the Government have the decency of courtesy or the good sense to suspend or to remove that constable of Baliaghata police station 9 No It has not that courage It has not that decency They are supporting this encouraging this

Therefore, Sir, I am saying this-I am not appealing to the treasury benches I am saying to them—that if you are worth your salt if you are worth the protestations that you make, if you want to make the image of India better outside-don't think that the people outside don't know about it, the whole world is watching this thing todayif you don't want to dishonour Mother India any longer, then you must stop this, and send a non-official team, consisting of Mem-

bers of Parliament, to inquire into all this We don't mind it we are not taken in that But such a team must go and .nauny team inquire into matters and the Government must make a declaration that if anybody is found guilty of any murder then he will not be tolerated and will be properly brought to book

Law and Order situation

in West Beigal

MR DEPUTY CHAIRMAN Shrimati Mukherjee

SHRIMATI **PURABI** MUKHOPA-DHYAY (West Bengal) Mr Deputy Chairman Sir, I was wondering how long and how far untruth, and unmixed untruth, can be told in this House with impunity. The instances Mr A P Chatteriee quoted all through his speech are nothing but an untruth

SHRI A P **CHATTERJEE** Then why

MR DEPUTY CHAIRMAN Don't interrupt

SHRI A P CHATTERJEE Why don't you be in the inquiry committee ?

SHRIMATI PURABI MUKHOPADHYAY: Deputy Chairman, Sir, mention was made about the Alipore Central jail incident Shri Siddharatha Shankar Ray, Union Minister for West Bengal Affairs, was in Calcutta only yesterday and the day before yesterday He reached on the 27th by Calcutta flight From the airport he drove straight to the Alipore Central Jail where the incidents took place. He personally inquired into the matter, because in the morning paper he read the statement of Mr. Jyoti Bosu on the plane. Mr. Jyoti Bosu, the CPM leader, made a categorical statement and demanded an inquiry It was not Mr Jvoti Bosu or any member of the CPM who went to visit the Alipore Central Jail and inquired into the matter. .

SHRI A P CHATTERJEE They won't allow us

SHRIMATI PURABI MUKHOPAyou ask ? Why dıdn't you ask ? did

SHRI A P CHATTERJEE But even the wife of the person ikilled and others were not allowed

SHRIMATI PURABI MUKHOPA-DHYAY The Union Minister personally inquired into this The Union Minister saw that case personally Who is holding the union there? The employees' union is of the CPM party. It is the CPM Union of the CPM minded employees who clashed with the Naxalites.

SHRI A P CHATTFRJEE Why don't | you hold an inquiry?

MR DEPUTY CHAIRMAN Don't

SHRIMATI PURABI MUKHOPA-DHYAY I will not mind Rather I will also agree with this suggestion to expose the CPM and Mr Chatterjee

SHRI A P CHATTERJEE I state here on the floor of the House that these persons who committed these brutal murders, these bestial murders inside jail, cannot belong to our party. They belong to the Congress party

MR DEPUTY CHAIRMAN Please don't interrupt

SHRIMATI PURABI MUKHOPA-DHYAY I remained absolutely quiet when you spoke Have the same courtesy for me also when I speak

Mr Deputy Chairman Sir the CP (M) having its Union in the Alipore Central Jail, if anything has happened there, the CP (M) Union, its members and the party cannot shift its responsibility

SHRI A P CHATTERJEE Wonderful

SHRIMATI PURABI MUKHOPA-DHYAY Was it an internal clash between the CP (M) and the CP (ML) that took place there? Was it a personal vendetta againsi the Naxalite prisoners that they showed in the prison itself? Sir, some people wanted to escape from the jail, and they started the disturbance on the eastern side and their motive was to attract the attention of the whole jail administration to that disturbance while they tried to scale the wall on the other side on the western side After some time it ittracted the notice of the jail administration, of the warders of the jail there are only 32 warders in the jail. In the melee that took place some were brutally

assaulted No doubt about it But who assaulted them? Who has the Union there? It is the CP (M) party which has its union there

Sir, he was telling us about the Dakshindari incident. May I explain that incident? An ordinary labourer was brutally murdered by the CP (M) people Do you know how? They placed a nail on his head and inch by inch they drove that nail into his skull, and gradually he was murdered If there was retaliation from the local people, can you blame them? Sir, he was telling us about the Chhatra Parishad I can understand the heart-burning of Shri A P. Chatterjee's party against the Chhatra Parishad and the boys of the Youth Congress in my State I am proud of them I am proud that the Chhatra Parishad boys in West Bengal are in the vanguard of the movement to again establish and restore democratic way of life there

SHRI A P CHATTERJEE Vanguard of hooliganism

SHRIMATI **PURABI** MUKHO-PADHYAY Mr Deputy Chairman, it is the Chhatra Parishad boys who have launched the movement against hoarders and blackmarketeers It is the Chhatra Parishad boys who are taunching the movement against the rise in prices in all the marketsno CP (M) worker will be there It is the Chhatra Parishad boys who raised the slogan of capturing the chairs which will be left by the CP (M) workers and employees in the Writers Building Sir, the employees are paid from the State exchequer. We do not mind if the employees have their personal affiliations or some political affiliations with some parties But certainly the people of West Bengal will never tolerate that those employees, who are being paid from the State exchequer, from out of the taxes paid by the poor people, should indulge in politics sitting in the chairs in the Writers Building Our boys started that campaign and they said, 'When you are not leaving your jobs, you must do your duty. If anybody is found to be absent from his chair, in res ponse to the bandh the Chhatra Parishad boys will occupy that chair" And that movement has had a salutary effect. The bandh faild So the CP (M) is afraid of the Chhatra Parishad boys

Sir, he was telling us about the Chhatra Parishad boys, and sometimes he called them

goondas Mr Deputy Chairman, Sir, we in West Bengal who run the Congress organisation will gradually leave its leadership in the hands of the Chhatra Parishad boys and the Youth Congress boys because it is the younger section which is now running the whole show in West Bengal And the CP (M) is mortally afraid of them, afraid of the youth Congress and the Chhatra Parishad boys. The Chhatra Parishad and youth Congress boys prevented the recent bandh The people resented the bandh The employees themselves resented the bundh, and the bandh was a tailure, so the CP (M) was hurt.

[29 NOV. 1971]

Mr Deputy Chanman, only the Jay before yesterday the results came of the Burdwan municipal elections This municipality, since 1967, was the stronghold of the CPM The strength of the CPM in this district was so much that out of the 25 seats in the Assembly, the CPM alone got 24 seats. But now the situation is changed I will show you how The results of the municipal elections have come Out of the 25 seats Congress candidates, as many as 19 were elected The CPM has got only two seats .. (Interruptions).. He was saying "Why don't you have elections?" We are ready to face the elections any day the Government or the Election Commissioner fixes. West Bengal has now found peace and has found out who are the people who destroyed West Bengal. We will win most of the seats, if not all Let there be an election. The people have revolted against the CPM and its goondaism We should gratefully acknowledge the contribution of the people in restoring normalev in our State.

A. P. CHATTERJEE . One SHRI Can you give some seats question only to the CPI?

PURABI SHRIMATI MUKHOPA-That you did last time and have DHYAY now been frustrated I will reply to hat Mr. A. P. Chatterjee knows verv well that his party colleagues, his leaders, have called the CPI to join hand with the CPM in heir elections and also in the united movement That was only two days back. When they found that the CPI was not responding to that call, they are now saying that CPI has come to our side We do not want the CPI or the CPM to join our ranks In a democracy these parties

will be there and if they have even an iota of patriotism they should be gratefully doing their work helping the people of West Bengal in bringing back normalcy. In that matter I gratefully acknowledge the contribution of the CPI-how they are helping normalcy to come back. On the contrary, it is the CPM which is trying its best to mar the West Bengal tranquillity in every way. Mr. A. P. Chatterjee who was so very vociferous against the Chhatta parishasd has one reason to be so-because in the students recruitment in various political party students fronts, that is taking place all over West Bongal, the students are recruited first to the Chhatra Paiishad. That is number one recruitment. Number two is going to Naxables, unmber three to other democratic parties, number four is CPI and the last is CPM That is the reason why CPM Party members are so much against the Chhatra Parishad boys.

He was telling us about Subroto Mukher-I am proud of Subroto Mukheriee, he being my honj unior colleague Subroto Mukherjee won the seat in the Ballygunge constituency, defeating the Ci M satellite Education Minister Jyoti Bhattachariee. He was angry that Subroto Mukherjee...

SHRI A P. **CHATTERJLE** Oπ point of order Jyoti Bhattachaijee is not present in this House. I do not mind if she mentions him, but why should she call Jyoti Bhattacharjee a satellite ?...(Interruption). I protest against that thing

SHRI K C. PANT May I point out that at least she is honest in calling him a satellite? My friend was obliquely calling very many people goondas and he was using a cheap lawyer's trick to do that

MUKHOPA-**PURABI** SHRIMATI DHYAY: He was very angry with Priya Ranjan Das Munshi. I am proud of Snii Priya Ranjan Das Munshi, as the real leader, as a student and youth leader not only of West Bengal but also of the whole He is the President of the Allcountry India Youth Congress Priya Ranjan Das Munshi defeated the CPM candidate, Ganesh Ghosh Naturally the anger of Mr. A. P. Chatteriee is well understood He says they were the examinees Our studentleaders are really students. Not like Mr. A P Chatterjee's Party's professional students that is, they enter their names in the college in a particular year and they remain in the

[Shrimti Parabi Mukhopadhyay]

same class year after year, they never appear in any examination and they go on meddling in students' politics in the name of students They are the grandfathers or the fathers of many children and still taking part in youth and student politics. But Mr. Priya Ranjandas Munshi is no more in the Chhatra Parishad. He has transcended himself to the youth leadership I am proud of that. I am proud of that young force who is our main strength in politics and who is doing the best kind of service to the students' community in the name of Chhatia Parishad Sir, he was telling about the incident of Main Bagan. I am not one of those who will do or will go against any interest of a woman. If what Mr. Chatterjee said be so the Government is there to investigate But let me tell you In Baliaghata our three or four boys of Chhatra Parishad were drinking tea in a small restaurant

SHRI A P CHATTERJEE Tea or stronger drink ?

PURABI MUKHOPA-SHRIMATI You may be used to it, but DHYAY not our Chhatra Parishad boys Mr Deputy Chairman, at that time a national flag was being burnt by the CPM workers They Congress boys tushed from the shop came unarmed They were having tea there, they rushed to save the honour of the national flag I shudder to think that when they rushed to save the honour of the flag, the CPM workers who were standing with pipe guns on the bridge of Baliaghata shot them down, shot the Chhatra Parishad boys down. Are you not asamed of that? And Mr Chatterjee is very vociferous against police administration Have you torgotten all you have done, Mr. Chatterjee? Mr. Deputy Chairman, may I ask through you Mr A P. Chattarjee whether it is the CPM who deliberately infilte rated in the police rung? Thanks to the Government of West Bengal and the Government of India, we are now getting rid of them. It is the CPM police even now a section of it is there, who are out to discredit the Government. The Government is aware of that You are telling so much about section the CRP Even Mr Jyoti Basu cannot say that about the CRP because Mr Jyoti Basu himself is always guarded and protected by the CRP But when they come here, they speak against the CRP Have one yardstick, have one standard, Mr Chattariee

Mr. Deputy Chairman, may I ask Mr. A. P. Chatterjee about the premises of the AICC office? Shri Priya Ranjan Das Munshi who happens to be the leader of the Youth Congress, who happens to be the President of the Youth Congress there, his official address is still 7, Jantar Mantar Road. If Mr. Priya Ranjan Das Munshi, as a leader of the Youth Congress as the President of the Youth Congress, wants to go there who is there to prevent his entry? The Congress (O) should have that courtesy, they should voluntarilly quit from that house

I do not hold a brief for anybody but may I just remind Mr A P Chatterjee of their days when they clashed with CPI in 1962? What did you do Mr A P. Chatterjee and your Party when there was a clash between CPI and CPM? Didn't we see the worst on the streets of Calcutta which is very unpleasant for you to face even today?

SHRI A. P CHATTERJEE Even the saree of Shrimati Abha Maity was taken away by Chhatra Parishad men,

MUKHOPA-SHRIMATI **PURABI** DHYAY Sir, even in this House Mr. Chatterjee has the guts to expound the theory of cessation. It is Mr. Pramod Das Gupta, General Secretary of the West Bengal branch of the CPM Party who expounded this theory of cessation to strengthen the hands of Mr. Yahya Khan, to strengthen the hands of other foreign agencies. He is again doing this on the floor of this House. Is he not ashamed of this that at a critical juncture when the people are facing aggression from Mi. Yahya Khan, he compates Shrimati Indira Gandhi with Mi. Yahya Khan? Is that the kind of patriotism that he brings torward before the country? I will never be a person to support that kind of patriotism.

Mi A P Chatterjee said that instead of our lip sympathy why did not we recognise Bangla Desh Government, May I remind you that we are doing more then that? It is not a question of merely recognising We have done much more Bangla Desh than that, we are doing much more than what we would have done by merely recognising. Here I want to remind the House about the politics of CPM with regard to Bangla Desh evacuees. They are going to the evacuee camps and telling the evacuees "look, what kind of shelter the Government of India have provided for you. You are not being paid enough; you are not being

put up comfortably. The same party people cross the camp and go to a village of the locality and tell those local people "look what kind of treatment you are getting from your own Indira Gandhi's Government whom you support so much Look at the evacuees, they are being treated as grandsons and son-in-law of West Bengal when you are being denied everything This is the sympathy of the CPM towards Bangla Desh warn the CPM party of this dangerous role that they are playing in West Bengal They are saying one thing in the evacuees camp and another thing to the local population there and instigate them against the Government I say this with authority I have come from West Bengal only yesterday at 11 30 in the night. I have seen the evacuee camps where the CPM is holding meetings and they are instigating the evacuees They are telling the evacuees "leave the camps and go to Delhi ask for more things You are being treated very shabily, this Government of India have invited you from Paki This is what the CPM is saying They do not have any face to tell us about They are the people who will Bangla Desh ruin Paschim Bangal one day The CPM party stands exposed. They have said that the condition is deteriorating as if it was better and now it is deteriorating under the President's Rule What was the condition in their time? Six the condition in West Bengal has improved and improved to a great extent We may not be very nappy, How can everything has not calmed down it improve when the CPM party which claims to be the major party in West Bengal is Lehaving in such an mesponsible manner? How can the people of West Bengal find peace so easily? Thanks to Shri siddharatha Shankar Ray, Shri K C Pant and the new Governor who has been posted in West Bengal and thanks to the Prime Minister of India who has taken special care to see that the maladies of West Bengal are removed early Quickly things are improving and we are getting full co-operation from the people of West Bengal This Government in West Bengal is going ahead We are not afraid of any election let the elections be held tomorrow or the day after tomorrow We are ready for it and I can claim that we will get the maximum number of seats if it is held here and now Mr Deputy Chairman Sir

MR DEPUTY CHAIRMAN You please onclude now.

SHRIMATI PURABI MUKHOPA-DHYAY Please give me two minutes

Sir, Shri Chatteriee said that his party was not called before the President's Rule was clamped Sir you know the Democratic Coantion Government had not fallen the Cabinet had not fallen. It was the Government of West Bengal and the Government of India that thought that for handling this colossal task of evacuees it would be easier for the situation to be handled if there was President's Rule We mean to extend it now for another six months A P Chatterjee's party is now being discredited completely has been shown by the Burdwan Municipal results and it will be shown in all other places. When the employees were discharged could they hold a massive demonstration? They could not Could they have a sympathetic strike in all other Offices? They could not shows that their influence in the State is dwindling and it will dwindle more and more as days go on

SHRI BABUBHAI M CHINAI ((Mahara-Mt Deputy-Chairman Sii we have heard with rapt attention the two speeches made on the floor of the House, one by Mr Chatterice and the other, a very forceful reply, by the hon lady Member on the opposite side. It is not my desire to pick out every sentence of what they said 1 for my part want to stick to certain general principles which govern West Bengal today under the President's Rule I am not one of those who believe that everything that my friend, Mi Chatteries said is true There may be some instances here and there but we have to judge it from the point of view of what was the situation before the President's rule came into being also note at that time who were the rulers and how they were ruling. To say that there is restlessness in West Bengal today is far from the truth according to me speaking from a Bench which is supposed to be opposing the ruling party, but I cannot overlook the facts as I see them today Even though we may differ in our political ideology and politics, we willhave to concede certain things when we assess the situation in the correct perspective. Take this for example During the last few months when the President's rule is there through the Governor and his advisers, hardly 150 political murders have taken place, whereas before nearly 1037 murders had taken place Then, Sir, during these six months the law

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and order situation has improved according to me because 60 per cent of the factories, which were closed, have started work and the workers have been employed. If that was not a fact, then I would have very well agreed with my friend in saying that there is no improvement in the law and order situation in West Bengal Then, Sir, there is hardly any report of strikes and Gheraos The Government has tackled these days this problem with guts If I do not compliment them I will be failing in my duty as a citizen of this country This situation has come about during the President's rule. Before that Gheraos, strikes and go-slow were the order of the day Not only that Those who talk of democracy today on the floor of the House were instigating them to kill domocracy, to go slow in work, to go in for Gheraos and strikes, so that those who are employed may sit at home and become devil's workshop. Do you want that they should remain a devil's workshop? Certainly not If sixty per cent of the factories are opened, it will be the duty of the Government to see that the rest of them open and the workers get employment

Coming to another point, prominent Naxalites and extremists have been rounded up and that is the reason why it pinches some hon Members and they have come out with all sorts of imaginary horrors and they may be in the air also. I want to submit to you, Sir, that these were the very persons who had destroyed West Bengal's peace, these were the very people who tried to destroy every-thing when they were in jail. If they were not to be rounded up, if in circumstances beyond control they were not to be fired upon when they were escaping from jail and if you want the Home Minister and the Governor to sit silent and watch it, I am afraid, Sir, that it would be a very bad day in the history of India, if that is going I am glad that after all, the to happen Government of India have been able to spot a man who is today a strong Governor of that State, Mr Dias I happen to know him from Bombay days when he was the Chairman of the Bombay Port Trust and I was his colleague. Here is a man who is a good administrator and if you want to pull him down by quoting here and there some instances I am afraid at least I cannot be a party to it Let there be a good administration. If there are excesses created

by the police, by all means you have a right to make an inquiry, you have a right to press for an inquiry also and if found guilty, the Government must punish them. There is no doubt about it I am not prepared to condone anybody But who are the police? As very rightly said by the hon lady Member there, they are the very people who have been put in when they were in the Government and it has taken time to drive them one by one Some of them have remained, and they, in order to give a had name to the party, have been doing this. Therefore, to that extent, I am sorry I cannot agree with my friend, Mr. Chatterjee

Again, look at the announcement which the Government has made You must have seen in the morning's papers that the Government has announced a 16-point programme and that programme is for the development of West Bengal except Calcutta and the 24-Parganas, and they have treated the whole of West Bengal excluding Calcutta and the 24-Parganas as a backward area that not show that the Government has taken the situation seriously? They want that there should be employment. Therefore, they have said, we will create employment, we will employ people, we will see that industries come up, we will give you 10 per cent subsidy and wherever possible the Financial Corporation would come to the assistance and help of industries so that more industries come up and the remaining ones can reopen. How can peace be established unless those who are idle get employed, unless you produce more and supply to the consumers? Therefore, all the 16 points of the programme which has been announced by the Government are welcome. The wagon industry was facing difficulties. Today the announcement has come that the Government will see that the wagon industry gets orders irrespective of whether they will need them or not employment potential will increase are the things that every Government is expected to do, and this Government has initiated it. Why should we find fault with people who have started doing good things? I am prepared to criticise and condemn even acts of omission and commission wherever they are found. For example, the hon. lady Member in her oratory lost sight of the fact, while speaking, about the law and order situation created by her party members in Calcutta, 24-Parganas and JantarMantar Road I have seen condemning the attack by newspapers I know several friends sitting round here and in the Lok-Sabha saying in private that they have felt hurt. Now, are you going to support such things? In her oratory the hon lady Member said something which does not deserve to be said by an hon. Member of this House

Coming to raw materials and requirements of West Bengal, there also a special cell is being created in the Ministry so that for want of raw material the buildings and the factories do not close down We have been given this morning to understand that a legislation is being enacted in West Bengal on the lines of the Textile Corporation If that is going to come up, I for one have some reservations on this whether this will work or not There is no doubt that if this works properly, the textile mills which have been closed down will restart with the result that cloth will be available in West Bengal itself and comployment again will be seen

Coming to the remarks which my friend Mr Chatterjee, made in connection with the dismissal of some secretariat employees If there is anything to be said, I would say that I congratulate the Governor who in the initial stages of his career took such bold step to see that those who were disrupting the administration were brought to book He had the guts and the courage to dismiss them without giving any notice. He know where the shoe pinched We are all aware of the fact that since then there is no trouble at all so far as the Socretariat is concerned The Secretariat works smoothly and they know that if they do not work, if they do not behave, there is a person who will not tolreate any nonsense from any employee of the Secretariat

Lastly, Sir, it is necessary that West Bengal which has seen let of trouble for some time during the course of last few years, with different governments, with murders, loot and arson, should continue under President's Rule. We have already taken the decision about 1½ hours ago that the State should continue under the President's Rule for some time more. I hope and pray that in these coming months the stability of the State would be there that law and order would be there and democracy will be restored again by way of

having the Legislature functioning by having elections soon but not. Sir, till the liw and order is completely established. The President should never be in a hurry to have the elections there till the law and order situation is completely under control. Therefore, I very strongly oppose this Resolution which has been moved in the form of a discussion and I say that the Government should be congratulated for establishing law and order in West Bengal. Think you

SHRI CHITTA BASU (West Bengal) Sir it has been claimed by the hon'ble Deputy Minister in the course of his speech about more than half an hour ago that there has been much improvement in the law and order situation of West Bengal Sir, I do not know what is the basis on which he has come to this conclusion. What has been the yardstick in the matter of measuring the improvement in the law and order situation in the State of West Bengal?

SHRI LOKANATH MISRA Less murders

SHRI CHITTA BASU There murders even today. I am coming to it The reality is different The reality in West is that today there are murders There Strocities committed by the police the C. R P There is panic and and terror and life is not safe And people cannot move freely 5 P M to-day because of even apprehension of being killed by antisocial elements or by certain political by the CRP or by the parties or police before giving instances Sir, of the atrocities committed by the police and the CRP, I shall refer to the figures given by the Government itself Sir in reply to a question on the 18th November as to the number of persons killed by police firing, it was stated that 202 persons have been killed by the police during the period March to September, 1971 If we go deeper into it we would find that 808 persons were murdered during the period July to October, 1971 If we take the entire figure for the year, 1 6 from January to October, it comes to 1 037. These are all political murders Apart from this the number of other murders is much more I taink it has more than quadrupled I am citing this figure to show the extent of polical murders This is a figure which has been given by the Government itself and I rely on this

[Shri Chitta Basu]

figure alone. This is a figure which conceals more than it reveals. Yet it reveals very dangerous trends, it reveals very dangerous portents, it reveals a great apprehension about the fate of this democracy What are the revelations? Firstly it reveals that there have been political murders during this period, at least a hundred each month. and more and more people have been butchered by the police in a cold-blooded way Is it not staggering, is it not horrible, is it not ghastly that the police kills 202 persons in a way I shall describe later on ? Can we say that we are living in a civilised State? Can we say that we have got an administration which can ensure the life and dignity and honour of the men and women of the country? Sir, I think you will agree with me that it is terrible, it is ghastly, it is despicable, it is reprehensible. Sir. again the very fact that 202 persons have been killed by the police goes to prove and prove unerringly that you have now decided to rely more and more on the bureaucracy. that you have decided to rely more and more on the trigger-happy policemen, that you have decided to rely more and more upon the CRP Sir, what does it indicate? It indicates that the Government has lost all its political initiative, the Government has lost all its political leadership and the Government is relying increasingly on the triggerhappy policemen and trigger-happy CRP Sir, it also reveals a very clear departure from the Government's declared policy I want the attention of Mi Chinai President's rule was promulgated, Mr Siddhaiata Shankar Ray was appointed with much fanfare to look after the affairs of West Bengal Sir, if you remember, Mr Siddharata Shankar Ray made a statement that we should all join together in order to put an end to the politics of violence. the politics of terror and the senseless politics of murder And he was on record to say that this could be done not by way of mere administrative methods, not by relying on bureaucracy, not by relying on the triggerhappy police and the CRP, not by relying on the bayonets, not by relying on the P

SHRI BABUBHAI M CHINAI I did not say this.

SHRI CHITTA BASU I am coming just do not lose patience. The statement

also reveals a departure from that political approach to the problem of West Bengal's Liw and order A political approach to he problem of law and order was and still is the correct approach. Instead of pursuing that policy, instead of approaching the problem of law and order from a political point of view, the West Bengal Government under the President's rule has chosen to rely more and more on the bureaucracy, more and more on the police, more and more on the CRP, more and more on the offialdon Therefore, these major trends cannot be cancealed by figures. Yet the statement has concealed, and effectively too, the barbarity with which these murders have been committed. I have got instances to show when sons have been killed in the presence of their mothers husbands have been killed in the presence of their wives, many people have been killed in the presence of their dear and near ones. Is it not a larbarous method of killing people? Is it not shameful on the part of the socalled civilised Government? Can we baost of democracy where you have police who commit cold-blooded murders in the presence of mothers and wives? I do not at the same time understimate nor do I ignore the barbarity which is perpetrated by antisocial elements. I do not like to underestimate or ignore the barbarities committed by anti-social elements masquerading as political elements, particularly, Naxalites But then, does it justify a civilised Government to take to that method? Does it justify that two wrongs can make one right? Does it justify that terrer can be met by terror alone? This statement of the Government reveals that the Government is bent upon pursuing a strong-arm policy, that the Government wants to have a terroragainst-terror policy This is dangerous, this is fascist, this is shorn of democratic principles No democratic country, no civilised country, can assume that attitude towards a law and order problem. I also in this connection cannot afford to forget that this politics of violence has been first brought by our CPM friends, Mr Chatteriee's friends, under the very mistaken notion of intensification of class struggle (Interruption) They should realise that this fratricidal war, this battle, this killing in the name of the so-called class struggle, has really brought into play fascist forces. The situation in West Bengal today really presages the emergence of fascist tendencies. They should all realise that fascist tendencies breed fascist tendencies alone, fascist tende[29 NOV. 1971]

ncies do not breed democratic trends. Therefore, it is high time that they realised that it is only on the basis of the broadest unity among the left and democratic forces that this onslaught of tascism can be resisted Unless this onslaught of Fascists is resisted, it will mark the doomsday of democracy It is also to be noted by the House that the Congress (R) leadership in the State of West Bengal have already given shalter to a large number of those persons who were engaged in depredation A large number of Naxalite elements who were found engaged in depredation are to be very much found in the Congress (R) ranks in the from of Chhatra Parishad workers This is not good. Politics in West Bengal is not in the hands of politicians of the State. Politics of West Bengal are not controlled by the politicians of the State, this Party or that Party, smaller or bigger It is the anti-social elements and rowdy elements who are controlling the politics of West Bengal today and these elements are conveniently sheltered by the ruling party These elements join the ruling party because the ruling party can provide them shelter and all kinds of patronges which enable them to This has been continue their depredation Indian the state of affairs in West Bengal Parliament has to note that unless this state unless fascist of affairs is stopped and tendencies are resisted, real fascism will emerge in a matter of days. This will mark emergence of dark days

I referred to the departure of government policies with regard to law and order was on the 5th July that Shri Siddharatha Shankar Ray invited all political parties to discuss and devise ways and means to find out political solution to the law and order problem of the State It was also decided that all the political parties should write to the Governor or Shri Siddharatha Shankat Ray with regard to concrete suggestions in the matter of improving law and order situation particularly for the purpose of putting an and to the fratricidal war Almost all the political parties including CPM, our Party, CPI and other Parties made specific suggestions. Since I have no time would simply say that all the political Parties underscored two major points, namely that the law and order problem can be solved provided there is a code of conduct and it is implemented honestly by all But this statement provides that the Government of West Bengal, parti-

cularly Shri Siddharatha Shankar Ray did not implement that thing particularly after that carnage in Cassipore and Baranagar. I do not know whether the Government of India has the information as to who were indulging in that carnage On the 15th August it was agreed at the 28 Party meeting held under the chairmanship of Shri Siddharatha Shankar Ray, Union Minister charge of West Bengal-11 was unanimously decided-that the people responsible for the carnage at Baranagar and Cassipore should be suspended and it was also agreed that representatives of some political parties will conduct a joint inquiry into that carnage Nobody knows that happened Shri Siddharatha Shankai Ray did not fulfil that unanimous decision taken the previous day in the 28 Party meeting Why ? We should know it, because by the time the Congress Party took the decision, they also followed the same path the same way, as the previous anti-social elements, led by some political parties, trying to foist their control upon them, trying to foist their authority on them. trying to spread their sphere of influence They also want o follow exactly the same way to expand their sphere of influence. to capture forcibly the trade unions, to capture forcibly the party offices, to capture forcibly the young men to seek their allegrance and also some of the other political parties to the Congress (R)

DEPUTY CHAIRMAN All MR. Yaiee, please. 11ght Mr

SHRI CHITTA BASU Sir, instances are there of all these things. I say here, Sir, that a police officer of a Thana told me that there are requests from the Congress (R) people that they can withdraw the cases provided the Naxalites or the know antisocial elements can bring some chits.

MR. DEPUTY CHAIRMAN Please conclude now

SHRI CHITTA **BASU** from the local Congress office!

Therefore, Sir, with this kind of policy of indulging in patronisation by the State, patronisation by the police, patronisation by the people in high authority, the law and order situation cannot improve in the State Therefore, Su. I implore that the Govern ment should take note of it and they have to take a basic decision, if they are sincere in this metter of ending the politics of viole-

[Shri Chitta Basu]

Re deteriorating

nce and terror, that there should be a political approach to the problem and that the political approach to the problem cannot be a partisan approach, but it must be an all-party approach and a democratic approach..

MR. DEPUTY CHAIRMAN Please sit down now.

SHRI CHITTA BASU . which lead us away some day from the frenzy and panic that is gripping the State of West Bengal and for that, Sir, the Congress Party and the Congress Government at the Centre are responsible for creating the necessary precondition, the necessary climate, for bringing about an improvement in the State, in the law and order situation of the State of West Bengal. Thank you, Sir.

MR. DEPUTY CHAIRMAN All right. Mr Yajee, please.

श्री शीलभद्र याजी (बिहार) उपसभापति जी. मै किसी के कहने पर नहीं. किसी सरकारी रिपोर्ट के आधार पर नहीं बल्कि में पश्चिमी बगाल मे प्राय बार-बार जाता हु और उसी के आधार पर कह सकता ह कि अभी जो मौजदा गवर्नर साहब एल० डायस है, उनकी मै दाद देता ह, प्रशसा करता ह और तारीफ करता ह। मै इस सदन मे ही उनकी तारीफ नही कर रहा हं, बल्कि कलकत्ते मे जाकर उनकी दाद दी, प्रशसा की, बधाई दी और यह कहा कि आप बडी मुस्तेदी से जो काम कर रहे है, ला-एन्ड आर्डर मिचएशन को जिस तरह से आपने हाथ मे लेकर शान्ति स्थापित कर दा है, उसके लिए हम तमाम जो पार्लियामेन्ट के मदस्य है, वे आपका शुक्रगजार करते है। जिनके ऊपर मे प्रहार करना चाहता ह, जवाब देना चाहता ह वे श्री ए० पी० चटर्जी तो भाग गये है। आज उन्हे वहा ने गवर्नर की दाद देनी च।हिये और प्रशसा करनी चाहिये।

जब सी० पी० एम० पार्टी के लोग वहा पर वजारत करते थे, तो कई बार इस सदन मे और बाहर भी बोला गया, खुद हमारे अजय मुकर्जी जो मुख्य मत्री थे अपनी सरकार के, उन्होंने अपने डिप्टी चीफ मिनिस्टर श्री ज्योति बसू के

के बारे मे क्या कहा था। उन्होने साफ-साफ कहा था कि जो सिचएशन इस समय है उसके अनसार एक दूसरे पोलिटिकल पार्टी वालो की हत्या की जाती है और सरकार जो है वह बारबेरियन तथा अनुमिविलाइज्ड है। यह सर्टिफिकेट जो वहा की मरकार का हेड था उसने दिया था। लेकिन हमारे चटर्जी जी साहब अपोजीशन मे बैठ कर इन बातो को भूल जाते है और दूसरे प्रवाह मे बह जाते है, उनको ईमानदारी के साथ देखना चाहिए कि पहिले जो मिच्एशन थी, जो हालत थी, उसमे सुधार हुआ है या नही ? उन्होंने यह बात ठीक कही कि अगर कोई राजनैतिक पार्टी हत्या करती है तो यह ब्री बात हुई। यह तो वैसी ही बात हो गई जैसे "ए डेविल इज कोटिंग स्क्रिप्चर" जो वहा पर वायलेस कराया जा रहा है, जो हिसा कराई जा रही हे डेमोकेसी के नाम पर और न मालुम किस-किस नाम पर कराया जा रहा है, यह सब सी० पी० एम० की नीति की वजह से हुआ हे और आज वे यहा पर घडियाल के आंसू बहाते हैं। आज यदि कुछ काग्रेस जन या छात्र-परिषद् कोई इस तरह का अनुचित कदम उठाते है तो इसकी जवाबदेही वहा की सरकार की नही हे, यहा की सरकार की नहीं है, बल्कि खुद ए०पी० चटर्जी की पार्टी के काले कारनामे हैं। उन्होने इस प्रकार की परिस्थिति पैदा कर दी है। लेकिन मे दाद द्गा छात्रो को और छात्र परिषद् को और वहा की पेटियटिक जनता को जिसने कस कर मुकाबिला किया और ऐसा मुकाबिला किया कि आज श्री ए० पी० चटर्जी की इतनी हिम्मत नही है कि वे उनका मुकाबिला कर सके। आज उनकी पार्टी को मैदान से उखाड कर फैंक दिया गया है। आज चाहे किसी युनिवर्सिटी मे युनियन का इलेक्शन हो रहा हो या और कही इलेक्शन हो रहा हो, हर जगह कामरेड ए० पी० चटर्जी से पूछिए कि उनकी क्या हालत है । आज उनकी पार्टी का जनाजा निकल रहा है । हर जगह उनका इफ्लुएंस घट रहा है, इसलिये वे रोते हैं और घडियाल के आसु बहाते है। जो डेमोक्रेसी के नाम पर, गणतत्र के नाम पर, गणतंत्र की हत्या करते है, आज वही दूसरी-दूसरी बाते कह कर के इस तरह की चीजें पैदा करना चाहते हैं। आज जो वहा हिसा हो रही है उसका करने वाला कौन है। हमारे श्रद्धेय नेता हेमंतकुमार बसु मारे गये । उनको मारने वाले कौन

लोग थे। वह ऐसा पैट्यिट, ऐसा देश भक्त और ऐसा समाजवादी नेता था कि उसको फार्वर्ड ब्लाक के लोग कहते थे कि सबसे अग्रगामी है। चुकि वे इलेक्शन मे हार जाते इसलिये शायद लोगो ने सोचा होगा कि उनकी हत्या हो जानी चाहिए। उसके बाद जब उनकी जगह चनाव होने लगा तो अजित विश्वास का भी मर्डर कराया गया। लाबी मे जब वे बात करते हैं तो वे कहते है कि यह तो फार्वर्ड ब्लाक के ही लोगों का ही काम है। क्या फार्वर्ड ब्लाक के वर्कर फार्वर्ड ब्लाक के लोगो की ही हत्या करेगे। आज इस तरह की भी बात होती है कि प्रिय रंजनदास मुशी, एम. पी. हत्या कराते है। यह ठीक है कि छात्र परिषद के लोगों ने एसर्टिव एटीटयड लिया है। अब कामरेड ए० पी० चटर्जी की पार्टी मैद।न मे हिम्मत करके नही आयेगी और हत्याए नहीं करेगी। इतना ही हमारी छात्र परिषद् का कसूर है कि वहा जो हत्याकाड होता था, उसको उसने रुकवाया । उन्होने यह भी कहा कि टिट फार टैट होना चाहिए। यदि कही वर्कर्स ने गडबडी की ह तो हम उसको छिपाते नहीं है। तो आज उनकी बोलती बन्द है। जो वायलेम करते थे. पीलिटिकल वर्कर्स को मारते थे. आज वे आइसोलेटेड हो गये है और कोई पार्टी उनके साथ नहीं है। इसीलिये यह करुण कदन आज डेमोकेसी के नाम पर हो रहा है कि बगाल की हालत बिगड रही है, लोग फेसिस्ट हो गये है। लोग फेसिस्ट होते तो श्री ए० पी० चटर्जी यहा बैठते । श्री चित्त बासु मी हमको फेसिस्ट बोलते है। यदि वे ईमानदार है तो बतलाये कि इस हाउस में फेसिस्ट लोग आपको कैसे बैठने देगे । फेसिस्टो का विरोध करने वाले तो दूसरे लोक मे भेज दिये जाते है। आज फेसिस्ट कहना बडा सरल हो गया है। जो गवर्नर इतनी सेवा कर रहा है आज वह फेसिस्ट हो गया है। फेसिज्म की परिभाषा हम भी जानते है और वे भी जानते हैं। इसलिये कामरेड ए० पी० चटर्जी और कामरेड चित्त बासू, जो पढ़े लिखे लोग है, उनको संयत भाषा मे बात करनी चाहिये और उनको समझना चाहिए कि फेमिज्म की डेफिनी-शन क्या है, हिटलरिज्म की डेफिनीशन क्या है। इसके आधार पर यहा डेपोगामी करना एक संसद सदस्य का लक्षण नहीं है। इसलिये उनको हकीकत बोलनी चाहिए कि हो क्या रहा है। यदि वहा शाति स्थापित हो रही है तो इसके लिये उनके गवर्नर

को दाद देना चाहिए, गवर्नमेन्ट को दाद देना चाहिये। हमारी लेडी मेम्बर ने यह ठीक ही कहा कि कामरेड ज्योति बसू बिना पुलिस के चल नहीं सकते। लेकिन जो रक्षा करता है उसको भी वे गाली देते हैं। जहा पुलिस अत्याचार करती है, जहा पुलिस जुल्म करती है, उसको हम भी कड़ेम करते हैं। लेकिन जैसी कि हमारे इधर एक कहावत है जो के साथ घुन की पिसता है। जब जौ पिसता है तो उसके साथ जो कीड़ा रहता है गेह मे वह भी पिस जाता है। यदि पुलिस इस तरह से, गवर्नर इस तरह से स्ट्राग ऐक्शन न लेती तो काम नही चलता । आपने देखा कि आज वहा टेरेरिज्म का नाम नही है। आपने वेस्ट बगाल में ही देखा कि चीफ सेकेटरी से लेकर चीफ मिनिस्टर तक सब हडताल पर जाते थे । तो वहा क्या अनुशासन रहेगा । लेकिन आज वह दिन लद गये और अब वहा जब तक पूरी शान्ति नहीं हो जाती और वहा का गवर्नर यह रिपोर्ट नहीं दे देता कि अब वहा की सिच्ऐशन ठीक हो गयी है, तब तक वहा इलेक्शन नहीं होने चाहिए, अगर 6 महीने ही नहीं, और 6 महीने भी इस अवधि को बढ़ाने की नौबत आये तो उसे बढाना चाहिए, लेकिन वहा की सिच्ऐशन काब मे आनी चाहिए और इसके लिये हर एक पार्टी को काम करने के लिए तैयार रहना चाहिए। मैं किसी पार्टी को कडम नहीं करता, लेकिन जो पार्टिया कहती है और हमारे सी० पी० एम० के लोग कहते है, सी० पी० आई० के लोग कहते है कि हम डेमोकेटिक मेथड से, पालियामेटरी मेथड से, बुलेट से नहीं, बैलेट से ममाजवाद लायेगे, उनका कर्त्तव्य हो जाता है कि वे इस तरह की परिस्थिति पैदा करे कि जिसमे वहा शान्ति और व्यवस्था हो और तभी वहा पर इलेक्शन हो सकता है और इसके लिए हर एक पार्टी को काम करना चाहिए।

एक बात मै और कहना चाहना हू कि हमारे जो रिफ्यूजीज है, कितने ही लाखो की तादाद मे, उनका बगला देश के बारे मे जो एटी-ट्यूड हे उससे गड़बड़ी पैदा होती है। अगर वे किसी के इशारे पर कोई काम करते है तो वह ठीक नहीं हे। आज वह माफ-माफ कहते है कि बंगला देश की जनता लड़े और गवर्नमेट को उसके लिए मदद नहीं देनी चाहिए। तो सी० पी० आई० (एम) के जो लोग डम तरह का प्रचार करते हैं वह ठीक

[श्री शीलभद्र याजी]

नहीं है। उनका इगदा दूमरा है। वह देखते है कि अगर ऐसी लडाई जारी रही तो उसमे वे अपना उल्ल सीधा कर सकेंगे और ऐसे मे एक वियतनाम यहां भी बन सकेगा। एक वहां है, दूसरा यहा बन सकेगा। ऐसा करने से बगला देश की जनता का समर्थन नहीं होता है। बल्कि उनके दुःख को ऐसा करके वे बढाते है। इसलिए पश्चिमी बगाल मे जो लोग ऐसी भावनाओं की दृष्टि कर रहे है वह निन्दनीय है और उनकी भर्त्सस्ना होनी चाहिए। आज वहा की हालत सुधरती जा रही है और इसके लिए जो वहा के अधिकारी है और खास कर गवर्नर माहव, मै उनको दाद देता हूं और मै समझता हू कि निकट भविष्य में जिस तरह से मस्तैदी के साथ और तेजी के साथ वहा की पुलिस और वहां का अधिकारी वर्ग और वहा की पोलिटिकल पार्टीज के लोग काम कर रहे है, उससे वहा की परिस्थित सूधेरेगी। जो लोग समझत है कि गडबडी करने से भी फायदा होगा, उनकी तो बात छोड दीजिए, लेकिन बाकी लोगो का विश्वास है और वे चाहते है कि वहा जल्द से जल्द ऐसी परिस्थित आये कि जिसमे बहा के इलेक्शन हो सके। लेकिन जब तक वहा परी शान्ति न हो जाय, तव तक वहा कोई इलेक्शन नहीं होने चाहिए और मुझे उम्मीद है कि वहा के सारे कल कारखाने ठीक काम करेगे और गर्वनर ने हड़तालों के लिए जो अकुश लगाया है, उससे अनुशासन भी आयेगा और सारे कल कारखाने ठीक से चलेगे और अगर वहा पर ठीक काम होने लगा तो वह दिन दूर नहीं है कि जब वहा पीपूल्स रिप्रेजेटेटिव्स चुने जायेगे और वहा की सरकार का काम ठीक से चल सकेगा। इन शब्दों के साथ मै वेस्ट बंगाल के जो सदस्य है, उनसे कहगा कि उनको हकीकत बोलने की परपरा कायम करनी चाहिए और वहा शान्ति की स्थापना करनी चाहिये। जय हिन्द।

श्री बी० एन० मंडल (विहार) उपमभा-पित महोदय, जो प्रस्ताव अभी सदन के सामने हे उसके सिलमिले मे सी० पी० एम० के जो सदस्य बोल चुके है, उनको सुनने के समय मुझे आश्चर्य होता था कि आज क्यो वह ऐसा रोना रो रहे है। हिन्दुस्तान की राजनीति मे अगर हिसा लाने का किसी को श्रेय हैतो वह सी० पी० एम० को है। शुरू में इन लोगों ने हम लोगों की जो मजदूर यनियन थी, उसके एक कार्यकर्ता को इन लोगो ने मारा और उसके बाद बराबर उनकी हरकते बरावर इन लोगो ने जारी रही है। और एक तरफ तो गवर्नमेट मशीनरी को डिमारे-लाइज करके उसे अपने पक्ष मे लाये है, पूलिस को डिमारेलाइज करके उसे अपने प्रभाव मे लाये और इस तरह से जनता मे खन खराबा करके वह अपना आतंक जम। कर अपनी पार्टी की जड़ को जमाना चाहते थे। और उनकी जो यह हरकत थी उसी हरकत का यह नतीजा हुआ कि उनसे भी बढ करके एक दूसरा दल खड़ा हुआ जो इनसे भी लडने लगा । अब इस सबका नतीजा हुआ कि हिन्द्स्तान की राजनीति मे हिसा इतनी छा गई कि सारा देश उसमे परेशान होने लगा और इसी का नतीजा हुआ कि बंगाल मे बार-बार राष्ट्रपति शामन लागु होता गया । राष्ट्रपति शासन से कोई फायदा नहीं हुआ है, वहा की हिंसा नही रुकी, यह बात नही कही जा सकती है। पहले हिमा का जितना वातावरण वातावरण अवबारों को देखने से हमको नहीं मालुम पड़ता है या दूसरे लोगो से बात करने से हमको नहीं मालूम पडता है। मै हाल में बगाल नहीं गया हू इसलिये, व्यक्तिगत रूप से वहा की हालत के बारे मे नही कह सकता। लेकिन जो कुछ असर मेरे दिमाग मे पड़ा है वह यही असर पड़ा है कि हिसा का वातावरण पहले जिनना था उससे कम हो गया है। लेकिन जो कुछ अखबार मे पढ़ते है या सुनते है उससे एक और बात का असर मेरे दिमाग पर पड़ा है कि शायद अभी जो केन्द्रीय सरकार की ओर से कार्यवाही हो रही है, जिस ढग से कार्यवाही हो रही है, उस मिलसिले मे ऐसे लोगों की मदद ली जाती है जो कि एंटी-सोशल एलिमेट्स है, जो कि पहले सी० पी० एम० के माथ मिल कर लोगो को तबाह करते थे. उन्ही लोगों में यह लोग भी महायता लेने लगे है। हम समझते है कि इडियन गवर्नमेट मे अभी भी इतनी शक्ति है कि बिना उनका माथ लिये, बिना उनकी मदद लिये, वहा की स्थिति को वह काबू में ला सकती है और मैं समझता ह कि ऐसे लोगों की कोई मदद लिये बिना ही अपने बल पर सरकार वहा की स्थिति को काबू मे लाने

की कोशिश करें । बहुत दूर तक वह काबू में आई है और भी उसे काबू में लाने की वह कोशिश करें और जो एक आतक का वातावरण है, वह आतक का वातावरण खत्म हो जाय । अब जहां मैं यह चाहता था कि सीं० पी० एम० का जो आतंक का वातावरण है वह खत्म हो, वहा यह भी चाहता हूं कि उसके बदले में जो शायद काग्रेम (आर) का आतक है वह भी खत्म हो, वह भी मैं नहीं चाहता हूं । इसलिये इस ढंग से वहा पर काम करना चाहिये कि चाहे वह काग्रेस (आर) हो या सीं० पी० एम० हो या कोई पार्टी हो, किसी पार्टी के आतक के ऊपर में वहां उसकी जड़ जमें इस तरह की वात नहीं होनी चाहिये।

Ke acteriorating

इसके लिये क्या करना चाहिये। इसके लिये मबसे पहले इस बात मे विश्वाम रखना चाहिये कि जनतंत्र में ऐसी शक्ति है कि जो वह ब्री हालत को ममेट कर के उमको अच्छी हालत मे ला सकती है। यह शक्ति जनतत्र मे है। जनतत्र में शक्ति है, इसका मतलब है कि जनता में शक्ति है, क्योंकि हिन्दुस्तान की जनता वायलेस के एटमासफेयर से ऊब चुकी है और यह ऐसी परिस्थित है कि जिस परिस्थित में डेमोक्रेमी और जनतत्र की जड जमाई जा सकती है। उसकी जड को जमाने के लिये क्या करना चाहिए। उसकी जड़ को जमाने के लिये एक बात तो यह करनी चाहिए कि मारी बात कानन के मुताबिक हो। कानन के खिलाफ मे पुलिस वहा कोई काम करती है तो उसको भी दडित करना चाहिये। कानन के खिलाफ जो कोई भी काम कर उसको दंड देना चाहिये और हम समझते है कि इस तरह से, निष्पक्षता से कानुन को मामने में रख कर के उसके मृताबिक अगर निष्पृह होकर के काम किया जायगा तो सुधार आयेगा । यह नही कि अपनी पार्टी के लिये कुछ स्वार्थ निकाल ले। यह चोर अगर दिल से निकाल दे और ठीक मायने मे कानून का राज बगाल मे हो जाय तो निश्चय रूप से जो आज का एटमासफेयर है, उस एटमासफेयर में और भी सुधार होगा । इसलिये सरकार से मेरा कहना है कि ऐसी अवस्था कायम करे कि जिस अवस्था मे लोग खुले दिल से जो जायज बात करना चाहते हो, उसको करने मे उनको रुकावट न हो । ऐसी परिस्थित लानी चाहिये ।

मैं एक डिसकशन पढ़ रहा था, उसमे हमने पाया कि पहले 516 या 536 कारखाने बन्द थे, जिसमे से 300 के करीब कारखाने खुल चुके है। ऐसा कही के डिसकशन में पढ़ने को हमको मिला। तो उससे मालम पडता है कि स्थिति में सुधार आया है। लेकिन इसी के माथ माथ मेरा वहीं कहना है कि इस परिस्थित को ऐसा नहीं ढाले कि जिम ढालने से कांग्रेम (आर) का आतंक बगाल में फिर कायम हो । इस तरह की स्थिति नही आने देना चाहिये । इसी मे इनका भी भला है और देश का भी भला है; क्यों कि अगर देश में जनतत्र नहीं रहेगा तो यह भी कहां रहेंगे यह कहना मुश्किल ह । हो सकता है कि आज जिस तरह की डिसटब्र्ड सिचुएशन हिन्द्स्तान मे आई है उम डिसटब्र्ड मिच्एशन का नाजायज फायदा उठाने के लिये काग्रेस (आर) कुछ कर सकती है। जिस तरह से कि कम्युनिस्ट पार्टी का वन पार्टी रूल होता ह. उमी तरह मे वन पार्टी रूल ..

श्री सुलतान सिंह (हरियाणा) : आन् ए पाइन्ट आफ आर्डर। माननीय सदस्य काग्रेस (आर) जो कहते है तो काग्रेस (आर) तो कोई देश में है नही, इडियन नेशनल काग्रेस ह। पहले होगा लेकिन मुप्रीम कोर्ट मे मामला जाने के बाद अब नहीं है।

श्री बी० एन० मंडल . अच्छा, हम मरकारी पार्टी कहते है। आज जो मरकारी पार्टी है वह देश की स्थित का इस तरह में नफा नरी उठाए, कि आतंक के बल पर वह अपना राज हिन्दुस्तान में कायम करने की कोशिश करे। ऐसी स्थित नहीं आने देनी चाहिए। सरकारी पार्टी के जो आदमी है, उनमें भी तरह-तरह के लोग है—अच्छा विचार करने वाले भी आदमी है और ऐसे भी है जो जोश में आकर अपनी पार्टी को नाजायज तरीके से मजबूत बनाना चाहते है। ऐसे भी लोग है। लेकिन ऐसे लोग जिन्हे डेमोक्रेसी में, जनतत्र में विश्वास है, उनको चाहिए कि यह जो एक अच्छा रास्ता समार ने निकाला है, तकलीफ महकर और अनुभव के आधार पर जो एक सही रास्ता निकाला है, वह अच्छा रास्ता है और

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[श्री बी० एन० मडल]

उसी रास्ते वह चले । इसके लिए हर व्यक्ति का कोशिश करनी चाहिये । चाहे वे सरकारी पार्टी के लोग हो या और पार्टी के लोग हा ।

MENON SHRI BALACHANDRA (Kerala) Sir, I have nothing more to say than what Shri Chitta Basu has spoken He has voiced the feelings of all appropriate rightminded people who are sorry for what is happening in West Bengal, who are sorry that the land of Guru Dev should turn out to be the land of worker-fight, to be the land where exploited people are killed by their own people, should turn out to be the land of fratricidal war Such a situation should be avoided I only appeal to Congress (R) friends that they should not follow the foot steps of such political parties who rely on the government machinery and on the under-world forces of the country to bring about unnecessary bloodsned and confusion in that land I know the Bengal politics is not the outcome of the political leaders As Mi Chitta Basu, has pointed out, the wagon breakers the dirty elements that are in the country are flocking into the political parties. It is easy to get them in because whichever be the Government the police will be with them and rowdy elements will like to be with them So, do not be under the impression that you are getting more strength by recruiting such elements Today, the charges are against you and not against the CPM There was a time when the charges were against them. Now when you are in the Government, you must be clean Caesar's wife should be above all suspicions. You should be very clear, but your hands are not clean I should like to say that your hands are not clean. What we have to do is to see that you do not play into the hands of rowdy elements. I would, therefore, request that whenever there is a clash, whenever there is something wrong in the jail, wherever there is police firing, you should hold an enquiry That alone can satisfy people You have been avoiding that and you want to put the olame on somebody That is not good I would, therefore, suggest that you should seriously consider that when any life is lost, as a policy, vou should always have an enquiry and let it be judicial enquiry Charges and countercharges would not solve the problem. I would again appeal in the name of your

past and not your present to think, what will happen to this country if you allow the bureaucrats, the police to deal with the situation as they like A policeman is trigger happy. He has imbibed that from the British days and if you do not change, you will be responsible for unleashing forces which will kill democracy in this country. That is all I have to say.

[THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

KAMALANATHAN (Tamil SHRI M Mr. Vice-Chairman, Sir, the State of West Bengal has now become synonymous to political instability and economic chaoes All of us are aware of West Bengal's contribution to political new philosophy-Naxalism For the failure of any activitye-conomic of political-uhdertaken by the ruling Congress Government or by the United Front Government comprising of political parties of different hues, the blame is thrown on Naxalites We have been for long hearing the mud-slinging of political parties in West Bengal The ruling Congress calls the Naxalites as the offspring of CPI (M) The CPI (M) accuses the ruling Congress of its connivance with the Naxalites for detaming the CPI (M). Of late, we are also reading that there is a split in the CPI (Maixist-leninist), the political body of the Naxalites The politics of West Bengal is becoming murkier murkier

It looked strange to me that the CPI (M) in the beginning after having become the largest single political party in the Assembly offere thed Chief Ministership to a party which got only a handful of seats in the Assembly Should I call this as political chicanery?

Now we have added more phrases to political dictionary from our West Bengal experience—politics of murder politics of violence, politics of assassination etc. I would like to ask only one question an any political party in West Bengal consciously absolve itself from its own contribution to the politics of murder? The answer is definitely in the negative

I make bold to say that the misery of the people of West Bengal, the poverty of the people of West Bengal is being exploited by all the political parties including the ruling Congress in the State of West Bengal It is of the highest political depravity that the misery of the people should have been made the plaything of politicians

As if the crisis of confidence of the people in themselves, in the political parties and in the administration is not enough, the State 13 deluged with Bangla Desh fefugees The problems of the State have got aggravated because of the 100 lakhs of refugees from Bangla Desh I do not know when Bangla Desh will become free and when these refugees will go back to their homeland I would like to strike a note of warning here to the Government. In a recent political conference the CPI (M) passed a Reselution of great political sophistry that India should be a voluntary union of States. The Government should take note of this seed of disintegration sown by a political party which claims to represent the masses of West Bengal, before it germinates. This Resolution has attracted the attention of eminent foreign political commentators I would also like to know whether there is a foreign country's influence in framing this new phraseology

I would draw your attention to the Centre's contribution to the worsoning of West Bengal situation I do not know whether it is distribution of political patronage or it is the noble intention of the Centre to help the States that guides the Central Government in the appointment of Governors If the Centre is guided even by both these considerations, then it goes beyond the comprehension of anyone why a Minister of the Central Cabinet should be given the charge of West Bengal Affairs. What are these West Bengal Affairs-economic or political 9 If it is 'economic' then why should the Minister of Education in the Centre be made responsible for the economic development of West Bengal? When you have an experienced retired ICS officer as the Governor, do vou consider him as incapable of understanding the import of economic policies of the Centre? Does the Centre think that the State Government is full of duds who cannot implement the schemes for the development of West Bengal? If that is so, why not replace the existing set of officials in the State with a more energatic and efficient team?

If the Central Minister is to look after the political affairs of West Bengal, then he cannot divorce himself of the interests of the ruling party to which he belongs. It is politically immoral and constitutionally improper that a Central Minister should be asked to look after the political affairs of a State. I would warn that this kind of authoritarianism will not be tolerated by the people of the country if it is repeated elsewhere.

The Central Government, including the Central Minister-in-charge of West Bengal Affairs, talks of the necessity of creating employment opportunities for the educated unemployed in the State, but, to my dismay, I find that the Company Affairs Department at the Centre has been permitting the shifting of industries from West Bengal for the last so many months. I would like to know the number of industries permitted to be shifted from West Bengal to other States by the Central Company Affairs Department during the past two years Though it might be countered by the Minister here that it is a State subject, I would like to refer to the callous indifference shown both by the Centre and the State to the rural electrification programme in West Bengal. Out of 38,000 villages in West Bengal, only 2005 villages had been covered at the end of the Third Five Year Plan, that is, after 15 years of planning effort in the country. Though a sum of Rs. 150 crores had been allocated to the Calcutta Metropolitan Development Agency, they could spend only Rs 16 crores in Calcutta in nearly one year's time I do not know whether the Centre has ever gone into the question of why they were not able to spend the allotted money for development Do they have number of technical personnel sufficient to implement the schemes or is there any drawback in the existing procedures ? It is not enough for the Central Government to say that aduquate funds have been given to the State and they have not spent them Here I would like to know from the Central Minister in charge of West Bengal Affairs whether he has gone into such questions so far or he is confining himself to the rules of political game

Before I conclude, I would only say that it is not enough for the Centre or for the Central Minister to say that they would like

[Shri M Kamalanathan]

to have the cooperation of political parties in the economic regeneration of West Bengal Similarly, it would not do for other political parties also to exploit the misery and poverty of the people there and to blame the Centie for all the ills of West Bengal. Unless the widening gap between profossion and practice is bridged quickly, the volcanic discontent of the people of West Bengal will erupt any day. Thank you.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रा-लय में राज्य मंत्री (SHRI K C.PANT)

Sir, I am grateful to the hon. Members who have participated in the debate. Apart from the reply that has been given by my colleague, Mr. Mohsin, in the course of his reply to the earlier debate, he has given certain facts and figures to show the trend of improvement in the law and order situation, the measures that have been taken to improve the economic situation. He has instances of industrial units which have been reopened, the number of workmen who have been re-employed. He has also given some statistics to show how the police is active against anti-social elements. And may add here that the Maintenance of Internal Security Act against which there was a certain amount of feeling in the House when it was being considered, is being use in West Bengal against hoarders, black marketeers .

SHRI A P CHATTERJEE Question, question, A majority of the members arrested are our partymen.

SHRIK. C PANT: If blackmarketeers and hoarders are his partymen, How can I help that? So, he should keep better friends

SHRI A P CHATTERJFF: This is absolutely a false, mendacious and tendentious statement on the part of the Minister. As far as the Misa detenus have been concerned, they are members of the Communist Party. If you do not know that the Communist Party people are blackmarketeers, I pity your intellect and intelligence.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): You must listen to his reply.

SHRI A. P CHATTERJEE: There is a limit to chicanery.

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN). Do not use such words, let us not use unparliamentary language

SHRIK.C. PANT There were theits of overhead wires. In that connection, action was taken against a number of persons who deal in these stolen wires, dealers who are receivers of stolen wires, and they were dealt with under that Act . . . (Interpoptions) I am very sorry that he seems to be bent upon establishing his relationship with every kind of anti-social element.

SHRI A. P. CHATTERJEE: Mr Pant is the greatest anti-social element I have seen in India and he cooperate with these anti-social elements in West Bengal from this place. He is the person who is in charge of intelligence here and it is through his intelligence here and anti-social elements that murders...

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): There cannot be a running commentary. You should listen.

SHRI K. C. PANT: There cannot be a running commentary. Sir, even though he may have exposed himself in the House, he should not blame me for that.

(Interruptions)

I am grateful to Shrimati Purabi Mukhopadhyay and Shri Yajee for their speeches which have taken care of almost all the political points made by Shri Chatterjee. I am also grateful to Shri Mandal for his withholding the tenet of the rule of law and for his very sobre statements on the situation in West Bengal, how we need to strengthen the roots of democracy, and particularly share with him his basic belief that democracy has within itself the strength to correct itself and to correct the polites of the country from going into wrong paths. Temporarily there may be deviations but in the long run democracy has its inherent strength to bring political developments on to the right path. And sharing this belief with him, I do believe that in West Bengal also slowly the politics of violence is being brought under control I cannot say that it has been brought under control. The situation is not a normal one there. But there is no doubt as my colleague said, that

there has been improvement in the last few months. Sir, I think there was general agreement, in fact, in the House that a certain improvement had taken place. Certainly, there had been no deterioration and this by itself is enough to establish the untenability of the motion before us, because the motion before us specifically refers to the deterioration in the law and order situation there, there has been no deterioration, Sir.

Re deteriorating

I was somewhat intrigued to find that in Mr Chatterjee's long speech there was not a single reference to the CRPI.—have got so accustemed to hear from him the diatribe against the CRP every time law and order is discussed that this time may I take it that the CRP has improved on he has come to accept the CRR or Mi Jyoti Basu has directed him to see the better side of the CRP also because this time he was extremely reticent on the C.R.P.? I take it that he is open to reason and that there is hope for him also

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN) You must appreciate it, Mr Chatterjee

SHRIK C PANT Sir, the fact has to be recognised that the administration in Bengal has been coping with so many difficult circumstances The law and order situation is one of them But apart from that, the influx of refugees, the border situation, and as my colleague said the other day, the flood situation, which was a very unusual one this year and which caused a great deal of suffering, all these things the administration had to cope with, and I think that in the circumstances in which they are placed and the tremendous burdens which the infl ux of these evacuees has placed on the administration they have done a commendable job in the last few months. They have been keeping the administration together They have been looking after these refugees and at the same time they have been tackling the question of law and order also

Sir, the Governor in the last few months, along with the administration, has been putting in great deal of work on all these fronts and I think some hon'ble friends have referred to this specific fact. Sir, I do not want to go into the statistics of improvement which my colleague has already placed before the House Broadly speaking, both in the case of number of the inter-party

clashes and the number of political murders in the last few months the number has come down to almost half. That is the figure for October, and the figure for November I do not have with me But I have today seen some figures which indicate that it has gone down still further in November. Therefore. that should be enough to satisfy the House that there is improvement. As I said, there can be no complacency in the situation there Enough has been said on the floor of the House today to show that there can be no complacency. I accept them. But I think that the House should take note of the improvement that has taken place in the situation and the fact that the elections were held, the examinations were held in in spite of threats by extremists and Naxalites and so, on, all these have to be taken into account in assessing the overall situation. And beyond that there is this great fact of reduced number of killings, political murders and inter-party clashes

About gheraos and other things, my hon'ble friend, Shir Babubhai Chinai. Mentioned an improvement I have some figures But I do not think figures are necessary

Sir, the main point to remember is that no administration can tackle the law and order on its own unless the people co-operate. The most heartening feature of the situation in West Bengal today is that the people have decided to put an end to this violence, and it is co-operation of these people to which credit must go for the improvement in the situation in the last few months. It is only that which has helped the police to counter the activities of the extremists as well as anti-social elements.

Sit this has produced a qualitative change in the situation. I have instances with me where people have come forward and given information about the places where ammunition etc. is stoled away and where locally stoled arms and ammunition, pipe-guns and other lethal weapons have been kept. This has led to the unearthing of the weapons.

The House will be gratified to know and we are, at any rate, very gratified that a large number of people in West Bengal have organised themselves into "Resistance groups".

Our information is that over 22,000 6 P M such groups, consisting of about five lakh persons, are active in that State. It is the vigilance of the people at large and of these resistance groups that has made it im-

[Shri K. C. Pant]

possible for the Naxalites and the allied extremist groups to continue their deplorable activities. Sir, somebody said that antisocial elements tend to mix with various parties. Sir, here it is gratifying that antisocial elements can also no longer find ready shelter in the urban areas or even in the rural areas. People give information about them and they are caught. It is this positive role of the people of West Bengal which has brought about the improvement in the situation. It is their vigilance which has brought about the improvement. And so long as that vigilance continues, I think the situation in West Bengal will continue to improve.

Sir, my hon. friend, Mr. Chatterjee, has referred to a few specific cases. He has made somewhat sweeping allegations against the police. He has in the course of his speech blamed the Congress party for all the violence in West Bengal. He has accused the Chhatra Parishad in particular. I do not need to go into the long hisrory of the politics of violence in West Bengal except to remind Mr. Chatterjee that even in to-day's debate, my hon, friend, Mr. Mandal, had thought it necessary to say in the clearest of terms that it is he CPM which has inducted violence into Indian politics. That is the history of violence in Indian politics. In this context, may Iremind him how the U.F. Government fell? He asked in the beginning why the CPM was not called. To that my answer is simple. The Government in power had not lost its majority. Therefore, there was no question of calling anybody else. But let him go farther back and try to remember why the U. F. Government fell. After all, there was the U.F. Government in which the CPM held the upper hand and that Government could well have continued had there not been dissensions within its ranks had those dissensions not led to the downfall the Government, Has Mr. Chatteriee ever done any heart-searching to understand what led the partners in the United Front to give up that Government, what led them to prefer the break-up of the Government to remaining within the Government in a situation in which the CPM was arrogating all the power of Government to itself and was seeing to it that it strengthened its own bases and drove out the other parties in the coalition from those bases? If this is not the truth, then my hon, friend Mr. Chitta

Basu is here, my hon, friends from the CPI are here, my hon, friends from the SSP are here; let any of them stand up and say so. This is the root cause and it is this attempt to gain control over the politics of Bengal through the use of violence, by muscling out all competition, that led to the downfull of the United Front. So, it is not merely a question of elimitating a few persons or a question of killing a few persons, but it is a question of using violence and force and the apparatus of the State for furthering the cause of one's own party which Mr. Chatterjee has to think about and remember. That is also a from of political violence in which the CPM indulged. So, let us not talk too glibly about these matters. Let us not forget our own past. Nothing that I have said would justify the use of violence by the Congress or the Youth Congress. May I say at the outset that I am not here to defend any individual member of my own party or of the Yuvak Congress. If a member of the Chhatra Parishad indulges in any act which is a violent act or which is against the law-I tell Shri Chatterjee, when we had a debate in the other House and one of his party members in a more, restrained language, said certain things against the Chhatra Prarishad and the resort to violence and the fact that there had been infiltration of certain undesirable elements into the Chhatra Parishad, then Shri Priya das Munshi, a Member of that House, got up and said, yes, there have been some infi-Itrations and we are aware of it, we are taking steps to see that there is mo infiltration, and if anybody who goes by the name of Chhatra Parishad tomorrow commits a crime, then I well be the first man to say that this is not a Chhatra Parishad man, let the State take whatever action it likes against him. Can Shri Chhatterjee say that?

SHRI A. P. CHATTERJEE: Say what?

SHRJ K. C. PANT: Say that you take action against the person who breaks the law, who indulges in violence. You say this.

SHRI A. P. CHATTERJEE: 1 am not in the Government,

SHRI K. C. PANT: Sir, even that he hesitates to say. Anyway the point is that I do not discriminate between one party and another. I see anybody who commits a crime as a criminal and this includes the police. If the police commits excesses

then I am not here to hold brief for them. But let us, remember that the basic point is, do we eliminate the approach of violence from our politics? Do we believe in a peaceful method of resolving disputes by cominng to an arreement?

SHRI A. P. CHATTERJEE: May I make a humble request? What Mr. Pant bas said is rither interesting. But I am just requesting him one thing. If he really believes in what he just now says, will he set up and send to West Bengal, particularly in view of the instances that have been given both in this House and in the other House, an impartial inquiry committee to inquire into these incidents? If he does that, many things will come out,

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): You have already said that.

SHRI K. C. PANT: Many things have already come out. That is his tragedy. Many things have come out in the last few years for him to regain political ground and this way he has lost that political ground. And I am very sorry to say that this kind of a thing will not enable him to regain that political ground. Let him know that. He seemed to suggest that no magisterial inquiries are held in cases of firing or in cases of these incidents. Let me assure him that magisterial inquiries are held. That is the rule.

SHRI A. P. CHATTERJEE: You have not given any datails.

SHRI K. C. PANT: According to the rule magisterial inquiries are required to be held. There was a short period of two or three months I think, speaking from memory during which megisterial inquiries were not held. But they were restored and were held into each of these incidents. That is the information that I have with me. I checked from the West Bengal administration. I was told that this is the rule applicable...

SHRI A. P. CHATTERJEE: In your answer to my question you said that you cannot get that information.

SHRI K. C. PANT: You should have some patience. I never said a word while you were speaking. I never said a word.

SHRI A. P. CHATTERJEE: 1 talked facts, you talk fiction.

SHRI K. C. PANT: You talked facts? I am glad you said today that it will be said that our party started this politics of violence. Sir, he said this he is on record. He said that our party started it. Will that be an alibi for Congress rulers to do such and such things? He said this. If he concedes this fact, I am glad he also acknowledges this basic fact...

SHRI A. P. CHATTERJEE 4: On point of order ...

SHRI K. C. PANT: What is the point of order?

SHRI A. P. CHATTERJEE: This kind of distortion is not to be allowed...

SHRI K. C. PANT: What is the point of order? He is here and the whole House is here. Sir, he cannot interrupt like this.

SHRI A. P. CHATTERJEE: As matter of fact, the Congress Party has been creating a reign of terror from the very beginning and it is they who are responsible for these murders and bloodshed,

SHRI K. C. PANT: Sir, I am not yielding to him.

I shall also deal with a few of the specific instances he mentioned,...

SHRI A. D. MANI: There is a blackout tonight!

SHRI A. P. CHATTERJEE: A blackout of democracy also by Mr. Pant's Government.

SHRI K. C. PANT: One instance he referred to was with regard to magistrates making some adverse comments against the police. I should have thought that if anything were required to support the proper functioning of the Government of West Bengal, it was a fact that wherever the police is wrong, the magistrates do not hesitate to say so. What is objectionable in that? I am very glad that the Magistrates are making very categorical and clear statements in cases where they think that Police has committeed excesses. That is a necessary check and I welcome the statement of the Magistrate in this case.

[Shri K C Pant]

Sir, I cannot go into each of these incidents. He mentioned the incident of the Headmaster at Durgapur. I made enquiries and I find that prompt action was taken by the Police and six persons have been arrested immediately. Further investigation is under progress. It is not as if Police has been sleeping over the matter.

My friend Shri Chitta Basu referred to Shri Siddharatha Shankar Ray and my friend from the DMK also-he has gonewanted to know what was the advantage of having Shri Ray as the Minister of West Bengal affairs. One big advantage is that he has been able to impress upon the various political parties in West Bengal the need to take concerted action to tackle this problem of violence in the politics of West Bengal He had meetings and dialogues Slowly but steadily the realisation has been strengthened in the minds of all the political parties that something needs to be done about it Some heart searching has started. These are good signs and I think good will come from this

He referred to a meeting of 28 Parties and to a commitment that a five member committee should go into this Cassipore and Baranagar incident The fact is that Shri Ray did suggest a committee of five Parties He suggested Shri Jyoti Basu Shri Nahar, Shri Jatin Chakravarty Shri Niimal Baneriee and Shri Viswanath Mukheijee as members of this Committee. But at that meeting there was no agreement on the names and somebody objected to one or the other of the persons who had been named to the Committee. Therefore, the committee could not be formed and could not go into this matter

The other point he laised was will regard to OC Shii Ray went into this matter and he made a statement in the other House that he suspended these Policemen in the sense that he transferred them from one place and has not given them appointment elsewhere. The reason was that facts were not before him. If he had suspended, they would have lost half their salaries or three quarters of their salaries. But since facts were not before him, he thought that it would be unfair to them to subject them to this reduction in their salaries.

SHRI CHITTA BASU It was agreed at the all Party meeting to take certain action against certain officers. He also agreed It was even put in the evening news Lulletin of the All India Radio at Calcutta Subsequently without taking others into confidence the decision was reversed.

SHRIK C PANT If you like, I will quote Shii Rav He said

"I felt that after inquiry action should be taken against them. They wanted them to be suspended immediately. I said, if suspension is necessary, certainly they will be suspended. I said I shall look into the matter and if suspension is called for, I will do that" and so on the went into the matter. He said

"Thereafter on the 15th night, further facts started coming and very serious facts"

Now, if I or any other Government Officer were to suspend these officers, they will get half the salary or something like that which will be doing mustice to these officers. Because it was not at that time possible to apportion blame or responsibility. I did this which really amounted to suspension."

Then Sir I have explained what he did. So, these are the facts as nariated by Shri Siddharatha Shankar Ray himself and I cannot hope to improve on that.

SHRI CHITTA BASU What about the

SHRI K. C. PANT the Sir. specific instances I am going " to leave out, because it will take very long. But all that I can in a general way, assure my hon friends is that while we will take very firm action against any violation of law and order and while we shall continue to deal with the law and order situation firmly, we shall not hold any brief for any excess done by the police. The law and order situation has improved there and we want to keep up this improvement and measures will have to be taken in order to keep this improvement going on and in this, I hope, just as I said earlier, the co-operation of the people will be forthcoming. I agree with Shri Chitta Basu that it is not the police alone which can do this thing and people must cooperate and now the people are coming in

such large numbers and I hope all the political parties will openly come out against violence and then we shall be able to create the atmosphere in West Bengal for which now the time seems to be ripe. In this Sir, I do not know if I can secure the co-operation of the mover of the Resolution, because his party has not exactly taken to less violent methods in the recent past and it almost seems that just now it is a case of the CPM versus the rest in West Bengal I think I had gone into the roots of that (Interruptions) I need hardly remind him about the release of many criminals during the UP regime, about the fact that Naxalism grew out of the CPM in 1967 and thereafter and it grew steadily under the UF regime, because no action was teken and because the police and the administration were demoralised deliberately and that is what led to its growth, what led to their rise although they had an initial setback and the wind of violence now, having sown they are perhaps reaping the whirlwind and I am sorry for that and I do not want that But let him not forget the genesis of this, let him not forget how it began and all that.

Sir, in the recent past, all the other political parties in the State have been suffering attacks from the CPM, murderous attacks in most cases.

SHRI A P CHATTFRJEE Complete nonsense

SHRI K C PANT and my information is that the CPM was involved in about 220 cases

SHRI A P CHATTERJEE False slander

SHRI K C PANT Mr Mandal has spoken Would you call that slander ? I ask you, would you call that slander ?

SHRI A P. CHATTERJEE Of course, if it is against the CPM

SHRIK C PANT Sit this shows his attitude. This shows his attitude wonderfully. He says, if it is against the CPM, it is alander It means that the CPM can do no wrong!

SHRI A P. CHATTERJEE Certainly, we call it slander.

SHRIK C PANT Sir, this kind of overbearing attitude

SHRI A P CHATTERJEE Certainly, we call it slander

SHRI K C. PANT I have isolated them

(Interruptions)

SHRI A P CHATTERJEE I have given you twenty instances Can you tell where the CPM has attacked any party in the recent past? It is no use telling these philesophical things,

(Interruptions)

SHRIK C PANT It is precisely this kind of overbearing attitude

SHRI A P CHATTERJEE No

SHRIK C.PANT that has isolated the CPM in West Bengal today

SHRI A. P CHATTFRJEE Give us one instance Mr Vice-chairman, Sir if he is honest enough, let him give one instance Sir, let him give one instance Let him give one instance where any other party was attacked

SHRIK C PANT Don't provoke me to give instances

SHRI A P CHATTFRJEE otherwise, what he is telling is all falsehood

SHRIK C PANT The CPM was involved in about 220 cases with all other parties in the State, including the CPI, and Forward Bloc and others, during the last four months, and over 1100 cases since the beginning of this year. If he really wants me to give instances—although I don't want to give them—I will give him instances. There have been numerous incidents where ! incriminating material including arms and ammunition have been recovered from the members and supporters of that party

SHRI A P CHATTERJEE Which political party has been attacked for the last 4 months by us?

SHRIK C PANT What is the use of this kind of interruption? Why is he so nervous? Listen to me Don't be nervous

In this year on as many as 95 occasions their members and supporters attacked the

[Shri K C Pant]

Re deteriorating

Police causing injuries to 40 Policemen and death of 2 Police personnel The Police has had to visit their offices to curb these incidents. I may recall that in March in the course of a raid at their office at Bena-Chiti in Durgapur the Police recovered 17 pipe-guns and 5 bombs and made 8 arrests Again, in the same month from their office in Silliguri the Police recovered one pipe-gun ten cartridges, ten bombs and two daggers, of which one dagger was blood-stained On 26th March from their office in Noepara in 24-Parganas District the Police recovered four bombs and one dagger On April from their Local Committee office at Barasat, the Police recoverd 20 live bombs, 13 molotov cock-tails and 4 kg of explosives On 20th July the Police seized from, the house of Shri Arvind Ghosh Secretary State Government Imployees Co-ordination Committee and a prominent member of the CPM a rifle On 16th September, the Police arrested Shii Laxman Dey, Member of CPM and Calcutta Corporation Councillor who was found in possession of an unlicensed revolver On 26th August motor-vehicle which was later found to belong to Shri Promod Das Gupta was seized after its occupants had earlier assaulted whith a dagger a Police party

SHRI A P CHATTERJEE Which is the political party which was attacked? That instance he has not given

SHRI A P CHATTERJEE Why ? Because you are telling arrant falsehood

SHRIK C PANT Mr Vice-Chairman you bear witness. Indeed he pressurized me to give all these instances. In fact, I myself did not want to give

SHRI A P CHATTERJEE We know all this is talsehood. You could not substantive

(Intersuptions)

SHRIK C PANT Why are you so bubbling? I am prepared to say whether it is his own violence or whether it is Government violence, we repudiate it, we consider it to be wrong Is he prepared to do that?

SHRI A P CHATTERJEE We are not school children

SHRIK C PANT This is the problem He is not prepared

SHRIA P CHATTERJEF You cannot give lectures to us

SHRIK C PANT He is not prepared to do that

SHRIA P CHATTERJEE You cannot give us lectures what we should do and what we should not do Our programme is public

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) Here the question is about violence

SHRI A P CHATTERJEE You have no right to give us lectures. We don't want that. We have a right to give a lecture if the Government does not stop violence.

SHRIK C PANT You have another instance of his overbearing attitude

SHRI A P CHATTERJEF This is precisely what is destroying the democratic structure in West Bengal—this killing murdering

THE VICE CHAIRMAN (SRI AKBAR ALI KHAN) You have said all that. Now listen

SHRI A P CHATTERJEE In their voice, in their tones they show that they are not murderers

THE VICF-CHAIRMAN (SHRI AKBAR ALI KHAN) Please sit down

(Interruptions)

SHRI K. C. PANT Then a DMK friend asked me about the CPM Resolution He said that it speaks only of disintegration and whether a foreign country had a hand in it Now, I can not answer that DMK friend But my friend, Shri Chatterjee, will answer this question which the DMK member has asked

Sir, in the end may I say that the Bangla Desh situation just now is one in which all sections of this House and the country have to co-operate, have to pull together, and this is not the time for disturbances in Bengal, certainly not the time for go-slew and bandhs, and so on 'I am glad bandh organised by the CP (M) was a flop

SHRI A P CHATTERJEE Not at all, it was grand success

SHRI K C PANT The patriotic workers of Bengal and the patriotic Government employees of Bengal will never countenance a bandh at this stage—I can tell bim that

SHRI A P CHATTERJEE Knowing the facts, yet he will try to falsify facts and falsify history

SHRIK C PANT Now, Sir, shouting cannot replace truth however much you try. (Interruptions) So, Sir, this is not the time to have these bandles etc. I do hope that this improvement in the law and order situation will be kept up and those friends, who express their anxiety about Bangla Desh in the abstract will, in concrete terms, take steps, and not do those things which seek to disturb the peace and seek to disturb production in Bengal at a stage when all

these things are needed to further the cause of Bangls Desh. It is in this spirit that I would like to appeal to my friends of the CP (M) also to consider this larger framework within which we are operating at the present moment, and take steps to strengthen the forces of law and order and to strengthen the forces of production in Bengal at this stage. Thank you, Sir

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) I do hope and pray that things will go on improving and all political parties will join to fight against violence, and concentrate on the problem of Bangla Desh

SHRI A P CHATTERJEE What are we expected to say, amen?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) The House stands adjourned till 11 a m tomorrow

The House then adjourned at twenty-seven minutes past six of the Clock till eleven of the Clock on Tuesday, the 30th November, 1971